

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 39
VL(IB)-01(PB)/2023

IN THE MATTER OF:

Piyush Mathur	...	Applicant/Petitioner
Vs		
Simpa Energy India Private Limited	...	Respondent

Order under Section 59 of the Insolvency & Bankruptcy Code, 2016.

Order delivered on 09.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Ms. Tanu Priya Gupta & Ms. Khushi Sharma Advs.
For Respondent :

ORDER

List this matter along with CP (IB)-318(PB)/2023 **on**
05.08.2024 for physical hearing.

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)